

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Thursday the 09<sup>th</sup> day of November 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 387/2023 For Stay IA No. 1176 For Condone Delay IA No.1177/2023	Sanjeev Mitla Vs Mr. Madhusudhan Rao Gonugunta & Anr	Mr. S. Rajagopalan	Ms. Mumaneni Varza Laxmi For Caveator
2	Comp App (AT) (CH) (Ins) No. 383/2023 For Condone Delay IA No. 1161/2023	Mr. G. Balasubramaniam & Anr. Vs P Eswaramoorthy & 2 Ors.	Ms. S Manjula Devi	Mr. B Dhanaraj For Caveator

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors.	Mr. Aravind C	Mr. Sourabh Chadda

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 363/2023 To dispense with IA No. 1107/2023 For Stay IA No. 1113/2023 For Directions	Lanco Infratech Ltd. & Anr. Vs IDBI Bank Limited & 11 Ors.	Mr. K Harishankar Mr. Mayan H Jain	Mr. Allwin Godwin R1

	IA No. 1109, 1110 & 1111, 1112, 1114 & 1115/2023			
5	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan Liquidator of Thiru Arroran Sugars Ltd.	Mr. R Subramanian Raja	Mr. B. Dhanaraj
6	Comp App (AT) (CH) No. 131/2022 For Exemption IA No. 1129/2022 To Implead IA No.1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd	Mr. R Parthasarathy	Mr. B Dhanaraj
7	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022 Leave to file IA No. 991/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenana	Mr. Thriyambak J Kannan- R2
8	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power Neerukatte Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
9	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 Vacate stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2
10	Comp App (AT) (CH) (Ins) No. 155/2023	V Venkata Sivakumar Vs Hari Karthik & Anr.	V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. Jerin Asher Sojan- R2
11	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors.	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3

		<b>WITH</b>		
12	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
13	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No.565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction company Ltd & Anr.  <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2
14	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
15	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
16	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi Mr. Ujjwal Jain	Mr. Y Suryanarayana
17	Comp App (AT) (CH) (Ins) No. 357/2023 For Condone Delay IA No. 1085/2023 For Exemption IA No. 1084/2023 For Stay IA No. 1087/2023	LICHFL Trustee Company Pvt Ltd Vs Lakshita Jain & 2 Ors.	M/s J Sagar Associates Mr. Vinod Kumar	Mr. CV Shailendhran- Mr. Ujjawal Jain- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr.	Ms. S Manjula Devi	Mr. ML Ganesh- R1 Mr. B Dhanaraj- R2

19	TA (AT) No.109/2021 (CA (AT) No.151/2019 For Exemption IA No. 1997/2019) Additional docs. IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.  <b>WITH</b>	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
20	TA (AT) No.110/2021 (CA (AT) No.153/2019 For Exemption IA No. 2001/2019) Additional docs. IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.  <b>WITH</b>	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
21	TA (AT) No.113/2021 (CA (AT) No.200/2019 For Delay IA No. 2350/2019 For Exemption IA No. 2351/2019) Additional docs. IA No. 925/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
22	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors.	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
23	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
24	Comp App (AT) (CH) (Ins) No.295/2021	GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd	Mr. Arun C Mohan	Mr. N Suryanarayana Mr. Vishnu Mohan
25	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Pawan Jhabakh- R1
26	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

	To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022			
		<b>WITH</b>		
27	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 For Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj
		<b>WITH</b>		
28	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
29	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
30	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK. Baskar	Mr. CV Shailendran- R1, R8, R9, R14
31	Comp App (AT) (CH) (Ins) No.150/2022 For Condone Delay IA No. 351/2022 For Urgent Hearing IA No. 352/2022 For Stay IA No. 353/2022	Titanium Tantalum Products Ltd. & Anr. Vs T.V. Manikantan	Mr. K Moorthy	M/s Gupta & Ravi
		<b>WITH</b>		

32	Comp App (AT) (CH) (Ins) No.151/2022 For Stay IA No. 354/2022 For Condone Delay IA No. 355/2022 For Urgent Hearing IA No. 356/2022	Titanium Tantalum Products Ltd. & Anr. Vs P S Venkataraman & Anr	Mr.K Moorthy	M/s GRNK & Associates
33	Comp App (AT) (CH) (Ins) 02/2023 For Additional docs. IA No. 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	Mr. Thriyambak J Kannan
34	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No.120/2023 To implead IA No.634/2023 IA No.635/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr.	Mr. TK Bhaskar	Mr. B Dinesh- R1 Mr. Pranava Charan- R2
35	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran	M/s NVS Associates
36	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2
37	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunication Ltd. Vs Nitin Vishwanath Panchal Erstwhile RP & Anr.	Mr. CV Shailandhran	Mr. TK Bhaskar- R1 M/s Ravi Rajagopalan & Associates- R2

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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